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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SAM JAYARAJ
HOUSTON
FOR
M/S. SARVABHARMAN
ASSOCIATES

COUNSEL FOR PETITIONER


22/6/17


2. Sai vihari
for Venkat Valdeh

Counsel for
Respondent



ORDER

Mr. Sam Jayaraj, Counsel for Petitioner present. Mr. Saivihari, Counsel for Respondent present. They prayed time for final submissions. At request, time is enlarged. Put up on 19.07.2017.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)